

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 1581/2018

M/S APL APOLLO TUBES LTD.

Appellant(s)

VERSUS

DEPUTY COMMISSIONER COMMERCIAL TAX &amp; ANR.

Respondent(s)

(IA No. 93928/2022 - CLARIFICATION/DIRECTION)

Date : 15-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. R.S. Sharma, Adv.  
Mr. Deepak Goel, AOR  
Mr. Kumar Kartikay, Adv.

For Respondent(s) Mr. R. K. Raizada, Sr. Adv.  
Mr. Bhakti Vardhan Singh, AOR  
Mr. Ankit, Adv.

Mr. Dhruv Agrawal, Sr. Adv.  
Mr. Nishit Agrawal, AOR  
Ms. Kanishka Mittal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List this matter on 16.03.2023 along with C.A. No.  
4953 of 2012.

(NEETA SAPRA)  
COURT MASTER (SH)

(MATHEW ABRAHAM)  
COURT MASTER (NSH)